CENTRAL ADMINISTRATIVE TRIBUNAL CUTTACK BENCH, CUTTACK,

ORDER SHEET

COURT NO.: 1 16.01.2019

C.P./260/44/2014 J BARIK O.A./260/615/2013 -V/S-FOR FURTHER ORDERS A K AGARWAL

ITEM NO:20

FOR APPLICANTS(S) Adv. : None appears for the applicant

FOR RESPONDENTS(S) Adv.: Mr. S. Behera

Notes of The Registry	Order of The Tribunal			
	None appears for the applicant. Heard Ld. Counsel for the Respondents.			
	Ld. Counsel for the responsubmitted that vide order date. High Court observed that, applicant has stated that in proceeding or corecive proceclient so as to frustrate the appetitioners.	the Ld. Counsel for the the meantime, no other ss shall be pursued by his		
	In view of this, the C.P is dropped and notices discharged. Applicant is at liberty to file fresh application after disposal of the writ petition, if his grievance is still pending.			
	Copy of this order be made available to ld. Counsel for the Respondents.			
	(SWARUP KUMAR MISHRA) MEMBER (J)	(GOKUL CHANDRA PATI) MEMBER (A)		
	pms			